NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

8

PETITION NUMBER

: CP/562/(IB)/2017

NAME OF THE PETITIONER(S)

: SHARP SHOOTERS

NAME OF THE RESPONDENT(S)

: BARATH BUILDING CONSTRUCTION I PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Representing (ounsel)

Representing (ounsel)

Representing (ounsel)

Representing (ounsel)

Representing (ounsel)

Curry fur Respondent)

Rause Kumaf &

ORDER

Counsel representing both the parties are present. Counsel for respondent stated that there is a chance of settling the matter between the parties in relation to the claim made in the petition. Both the counsel prayed time for seeking instructions from their clients. Time extended at request for making their submissions. Put up on 19.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)